

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-212
IB-786/ND/2020

IN THE MATTER OF:

MCA Industries

Vs.

Earth Water Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 18.12.2020

CORAM:

SHRI PATIBANDLA SATYANARAYANA PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

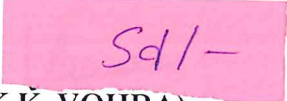
: Adv Kritika Mehendiratta & Adv Mohit Nandwani

For the Respondent

:

ORDER

Heard the submissions made by parties. Parties have submitted that the pleadings are complete. Let this matter be listed for final arguments after the court officer verifying that all the pleadings are complete. Post this matter to **29.01.2021**.


(K.K. VOHRA)
MEMBER (T)


(PATIBANDLA SATYANARAYANA PRASAD)
MEMBER (J)